

**THE HIGH COURT OF MEGHALAYA
SHILLONG**
NOTICE

No.HCM.III/166/2019-Judl./Part-I/475

Dated Shillong, the 25th April, 2024

It is hereby notified for the information of all concerned that urgent matters of Division Bench on 26th April, 2024, if any, may be mentioned before the Division Bench comprising Hon'ble Mr. Justice W. Diengdoh and Hon'ble Mr. Justice B. Bhattacharjee which will sit after Division Bench II in Court Room No.3.

BY ORDER

JOINT REGISTRAR (LISTING)

Memo.No.HCM.III/166/2019-Judl./Part-I/475-A

Dated Shillong, the 25th April, 2024

Copy to: -

1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.S to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
5. The P.S to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
6. The P.A to the Registrar General, High Court of Meghalaya, Shillong for favour of kind information.
7. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for favour of kind information.
8. The Deputy Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
9. The President/ Secretary, High Court Bar Association, Shillong for favour of kind information.
10. All Court Masters/Court officers concerned for information and necessary action.
11. The Central Project Coordinator, High Court of Meghalaya, Shillong for kind information and necessary action. She is also requested to get this notice uploaded on the Official Website.
12. Notice Board.
13. Office File.

JOINT REGISTRAR (LISTING)

382
25/4/24